

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. †5144
ANSWERED ON 24/03/2026

E-GRAM SWARAJ PORTAL

†5144. SHRI GYANESHWAR PATIL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of schemes implemented under the Rashtriya Gram Swaraj Abhiyan (RGSA) in various States of the country, particularly in the State of Madhya Pradesh;
- (b) the objectives of the e-Gram Swaraj App;
- (c) whether the e-Gram Swaraj App is beneficial in monitoring the works being carried out in Panchayats; and
- (d) if so, the details thereof, State-wise ?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGHALIAS LALANSINGH)

(a) The Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) is a Centrally Sponsored Scheme that has been implemented since the financial year 2022-23 in States/ UTs, including the State of Madhya Pradesh. The scheme comprises the Central and the State components. The Central component of the scheme consists of the components like, Incentivisation of Panchayats (IoP), Mission Mode Project (MMP), Action Research & Publicity, and International Co-operation-Membership to International Local Governance Bodies, whereas the State component consists of capacity building & training, Institutional Infrastructure, and Panchayat infrastructural support on a limited scale.

The scheme is being implemented with the main objective of building the capacity of Panchayati Raj institutions (PRIs) by creating a learning ecosystem, especially through training to the Elected Representatives (ERs), functionaries and other stakeholders to develop their governance capabilities to function effectively, and also by supporting exposure visits, development of training modules and materials, etc. Further, the scheme also provides support for the establishment of an institutional mechanism for the Capacity Building & Training and to create Panchayat infrastructure like Gram Panchayat Bhawan, Co-location of Common Service Centres (CSCs) in Gram Panchayat Bhawan and provision for computers in GPs on a limited scale.

(b) The Ministry is implementing the e-Panchayat Mission Mode Project (MMP) under RGSA, to enhance transparency, efficiency, and governance at the grassroots level. The eGramSwaraj application, developed as part of the e-Panchayat MMP, has facilitated digital planning, accounting, monitoring, and online payments at the Panchayat level. The integration of eGramSwaraj with the Public Financial Management System (PFMS) enables real-time payments to vendors and service providers, ensuring seamless fund flow and reducing delays..

(c) and (d) Yes, the e-GramSwaraj App has proven to be beneficial in monitoring the works being carried out in Panchayats. The application provides a unified digital platform for planning, implementation, and monitoring of development works, enabling real-time tracking of physical and financial progress. It facilitates geo-tagging of assets, ensuring transparency and accountability in execution. Further, the integration with other systems, such as PFMS, enables effective tracking of fund utilization. The dashboard and reporting features of the application support continuous monitoring by stakeholders at all levels, thereby strengthening overall governance at the grassroots level.

During FY 2025–26, 2,55,254 (96.61%) Gram Panchayats across the country uploaded their Gram Panchayat Development Plans (GPDs). During the same period, Panchayati Raj Institutions (PRIs) transferred more than ₹53,342 crore to vendors through the eGramSwaraj–PFMS interface. The State-wise adoption status of eGramSwaraj, for the XV Finance Commission, is provided in the **Annexure-I**

Annexure-I

Annexure refers to in reply to Part (c) and (d) of Lok Sabha Unstarred Question No. †5144 regarding eGram Swaraj Portal for 24/03/2026

State-wise adoption status of eGramSwaraj for the XV Finance Commission for FY 2025-26

S.No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Block Panchayats & Equivalent	Block Panchayat onboard	Block Panchayats With Online	Total Number of Zila Panchayats & Equivalent	Zila Panchayat onboard	Zila Panchayats With Online
1	Andhra Pradesh	13327	13320	13025	660	660	649	13	13	13
2	Arunachal Pradesh	2108	2108	1486	0	0	0	27	26	22
3	Assam	2663	2186	2075	182	182	179	30	29	27
4	Bihar	8054	8054	8047	534	534	529	38	38	38
5	Chhattisgarh	11692	11687	11313	146	146	146	33	33	27
6	Goa	191	191	116	0	0	0	2	2	2
7	Gujarat	14619	14596	13800	248	248	248	33	33	33
8	Haryana	6227	6227	6010	143	143	141	22	22	22
9	Himachal Pradesh	3615	3615	3562	92	81	81	12	12	12
10	Jharkhand	4345	4345	4252	264	264	262	24	24	24
11	Karnataka	5949	5949	5938	238	232	93	31	31	23
12	Kerala	941	941	937	152	152	152	14	14	14
13	Madhya Pradesh	23011	23011	22194	313	313	309	52	52	52
14	Maharashtra	28002	27934	26438	351	351	265	34	34	33
15	Manipur	3175	161	113	0	0	0	12	6	4
16	Meghalaya	6884	0	0	0	0	0	3	3	3
17	Mizoram	855	841	817	0	0	0	0	0	0
18	Nagaland	1312	984	0	0	0	0	0	0	0
19	Odisha	6794	6794	6785	314	314	313	30	30	30
20	Punjab	13236	13233	12341	155	152	150	23	23	22
21	Rajasthan	13128	11184	10774	361	353	351	37	33	33
22	Sikkim	199	199	196	0	0	0	6	6	6
23	Tamil Nadu	12482	12482	12437	388	388	388	36	36	36
24	Telangana	12760	12674	9570	565	547	400	32	32	27
25	Tripura	1194	1194	1192	75	75	75	9	9	9
26	Uttarakhand	7817	7790	6926	95	95	94	13	13	13
27	Uttar Pradesh	57695	57693	57579	826	826	820	75	75	74
28	West Bengal	3339	3339	3337	345	345	345	22	21	21
Total		265614	252732	241260	6447	6401	5990	663	650	620

Source: eGramSwaraj Portal